

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.2173  
ANSWERED ON THURSDAY THE 6<sup>TH</sup> DECEMBER, 2012  
AGRAHAYANA 15, 1934 (SAKA)**

**E-GOVERNANCE**

**QUESTION**

**2173. SHRI ANTO ANTONY:**

**Will the Minister of CORPORATE AFFAIRS**

कारपोरेट कार्य मंत्री

**be pleased to state:**

- (a) whether the Government is implementing an e-governance initiative called MCA 21 project to ensure the efficiency of the core services regarding company affairs;**
- (b) if so, the details thereof;**
- (c) whether the Government is satisfied with the functioning of the project;**
- (d) if so, the details thereof;**
- (e) whether the Government is planning to continue the project; and**
- (f) if so, the details including the total project outlay?**

**ANSWER**

**THE MINISTER OF STATE  
(INDEPENDENT CHARGE)**

**IN THE MINISTRY OF CORPORATE AFFAIRS**

**(SHRI SACHIN PILOT)**

कारपोरेट कार्य मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(श्री सचिन पायलट)

**(a) & (b) Yes, Madam. It is a major e-Governance initiative covering all aspects of incorporation and regulation of companies as defined under the Companies Act and Limited Liability Partnership (LLP) Act. The project is outcome based and focused on improving the quality of services to various stakeholders concerned with the corporate sector in the country.**

**(c) & (d) Yes, Madam. Its introduction has yielded remarkable results. In terms of efficiency, the project achieved speedy delivery of services and regulation of corporate compliances through the use of modern information technology. The project has been well appreciated for end-to-end electronic service delivery and authenticated electronic online filing using Digital Certificate based authorization.**

**(e) & (f) The existing contract is concluding on 16.1.2013. The Ministry has selected a replacement operator to continue the MCA21 services and implement the next version of the MCA21 with improved business processes, application enhancements and additional infrastructure (network connectivity) along with coverage of additional offices like Official Liquidators. The continuation cycle project is for eight and a half years from January, 2013 to July, 2021 with a financial outlay of Rs.357.81 crore to be met from the non-plan head.**

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